

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2806**  
TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2016

**REMUNERATIVE PRICES FOR FRUITS AND VEGETABLES**

2806. SHRI DHARAMBIR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that the farmers engaged in the production of fruits and vegetables are not getting remunerative prices for their produce and if so, the details thereof along with the reasons therefor;
- (b) the steps taken by the Government to provide adequate support prices to these farmers; and
- (c) whether the Government proposes to set up cooperative societies for these produce on the line of milk cooperative societies and if so, the details thereof along with the time by which these cooperative societies are likely to be set up?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIYA)

(a) & (b): The Department of Agriculture, Cooperation & Farmers Welfare is implementing Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities generally perishable in nature and not covered under Price Support Scheme (PSS) on the request of State/Union Territories. The MIS is implemented in order to protect the growers of these commodities from making distress sale in the vent of bumper crop when there is glut in the market and the prices tend to fall below economic levels/cost of production. Procurement under MIS is made by NAFED as Central Agency and by the State designated agencies. Losses, if any incurred by the producing agencies are shared between Central Government and the State Government concerned on 50:50 basis for States other than North Eastern States. In case of North Eastern States, the share is 75:25. However, the amount of loss to be shared between Central Government and the State Government is restricted to 25% of the procurement cost. Profit, if any, earned by the procuring agencies is retained by them. All the proposals received in the Department to implement MIS have been approved.

(c): No such proposal is under consideration of the Government.